

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1731**  
TO BE ANSWERED ON 20.12.2018

**SOCIO-ECONOMIC AND CASTE CENSUS**

**1731. SHRI DHARMENDRA YADAV:**  
**DR. PRITAM GOPINATH MUNDE:**  
**SHRI ANANDRAO ADSUL:**  
**SHRI ADHALRAO PATIL SHIVAJIRAO:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Union Government undertook the Socio-Economic and Caste Census in 2011 to get data on the caste and economic status of every household;
- (b) if so, the details thereof;
- (c) whether the Socio-Economic Caste data is essential for making policy for the benefit of deprived sections of the society and if so, the details thereof;
- (d) whether there is any proposal to make caste based data public under consideration of the Union Government; and
- (e) if so, the time by which the caste based data will be made public?

**ANSWER**  
**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a) to (c): Yes, Sir. States and Union Territories conducted Socio Economic Caste Census – 2011 with technical and financial support of the central Government. Out of total rural households of 17.97 crore, 7.07 cr. rural households have reported on criteria that automatically exclude them as ‘not poor.’ 15.95 lakh households have reported on criteria that list them as poorest of the poor, for automatic inclusion in government beneficiary programmes. 8.73 cr. rural households have reported on deprivation criteria. 2.01 cr. Households screened for deprivation have reported as ‘zero’ deprivation. The data of SECC-2011 are being used for selecting beneficiaries of Programmes/Schemes of rural development.

(d) & (e): The Caste and Tribe enumeration of the SECC-2011 was conducted under the direction of Office of the Registrar General and Census Commissioner, India. Ministry of Rural Development has no jurisdiction on the subject.

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